

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-308
IB-1809/ND/2019

IN THE MATTER OF:

M/s. P.P Jewellers Pvt. Ltd.

Vs

M/s. Mankola Enterprises Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 07.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

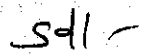
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and undertakes to file the affidavit of service. Let the same be done. List the case on 21.01.2020.



(SUMITA PURKAYASTHA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)